


F. No. 01(12)/CESTAT/Comp/Soft Prop/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.07.2024

Circular

Provision has been made for retrieving final orders from the CESTAT website using key words. The parties may go to the menu "Orders" and select "Final Order Search" which will lead to the search page. The parties will have the option of Final Order/Larger Bench/Third Member/Member wise. The keyword maybe entered in the box provided. After entering the captcha code in the given box, click the search button. The desired orders may be retrieved freely. This applies to all the existing and prospective orders of the Tribunal.

By Order,


(Harshita Pandey)
Assistant Registrar
(Computer Section)

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